

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) NO.8052 OF 2020

PETITIONER:

M/S.SOBHA CONSTRUCTIONS
SRUTHILAYAM
MARUTHOORKONAM
KOTTUKAL PO, BALARAMAPURAM
THIRUVANANTHAPURAM
REP. BY ITS PARTNER K.RAJENDRAN,
S/O KUTTAN PANICKER

BY ADV. SRI. AJITH KRISHNAN

RESPONDENTS:

1. STATE OF KERALA
REP. BY PRINCIPAL SECRETARY
DEPARTMENT OF PUBLIC WORKS
GOVT. SECRETARIAT
THIRUVANANTHAPURAM - 695001
2. THE CHIEF ENGINEER
PWD ROADS AND BRIDGES
THIRUVANANTHAPURAM - 695 033
3. THE SUPERINTENDING ENGINEER
PWD ROADS, SOUTH CIRCLE
THIRUVANANTHAPURAM - 695 033
4. EXECUTIVE ENGINEER
PWD ROADS DIVISION
THIRUVANANTHAPURAM 695 033

BY SRI.K.P.HARISH GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) No.8052 of 2020

Dated this the 28th day of April, 2020

ORDER

The learned Government Pleader to get instructions as to whether the amount due under Ext.P4 bill is sufficient to substitute the security amount secured by Ext.P3.

Post on 05.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT.P1:- TRUE COPY OF THE SELECTION NOTICE NO.DB8/2018/11241,
DTD.19.10.19, ISSUED BY THE 3RD RESPONDENT

EXT.P2:- TRUE COPY OF THE SELECTION NOTICE NO. DB10/PQ/1060/11241,
DTD.17.12.19, ISSUED BY THE 3RD RESPONDENT

EXT.P3:- TRUE COPY OF THE RELEVANT PAGES OF RUNNING ACCOUNT BILL,
SUBMITTED BY THE PETITIONER, BEFORE 3RD RESPONDENT

EXT.P4:- TRUE COPY OF THE RELEVANT PAGES OF THE RUNNING ACCOUNT
BILL, SUBMITTED BY THE PETITIONER, BEFORE THE 4TH
RESPONDENT

EXT.P5:- TRUE COPY OF REPRESENTATION DATED 6.3.2020 SUBMITTED BY
THE PETITIONER BEFORE THE 3RD RESPONDENT

EXT.P6:- TRUE COPY OF THE JUDGMENT DTD 30.01.2020 IN
W.P.C.NO.1294/2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE